## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 24/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>03.10.2017</u>

Name of the Company:

Devang B. Parikh

(Anil Shah Financial Services Pvt Ltd)

V/s.

Registrar of Companies, Ahmedabad

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. AJAY M. PARIKH

PCS

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## **ORDER**

Learned PCS Mr. Ajay Parikh present for Appellant. None present for ROC, Ahmedabad.

Proof of service of notice of date of hearing on ROC filed.

Report of ROC received.

Heard arguments of Learned PCS for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 3rd day of October, 2017.